

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1271 OF 2019 IN
APPEAL NO. 29 OF 2018

Dated : 17th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Godawari Green Energy Limited ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-10 to 12

Mr. Rajiv Srivastava for R-13

ORDER

List the matter on **05.08.2019** along with Appeal Nos. 403 of 2017, 04 of 2018 & 35 of 2018.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj